IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-122/252/ND/2018

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Knowledgecrop Consulting (P) Ltd

....PETITIONER

SECTION:

Under Section 252

Order delivered on 08.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/applicant

For the Respondent/Corporate Debtor::

For the Intervener

ORDER

None appears for the petitioner. In the circumstances, the matter is adjourned to 05.3.2018 for the appearance of the petitioner.

List on 05.3.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

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